GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 1981

TO BE ANSWERED ON THE 3RD AUGUST, 2022/ SRAVANA 12, 1944 (SAKA)

FACILITIES TO THE INFLUENTIAL PRISONERS IN TIHAR JAIL

1981 # SHRI RAM NATH THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether is it a fact that a matter relating to providing all kind of facilities to the influential prisoners by the jail staff of Tihar Jail using illegal means has come to light; and

(b) if so, the details of the action taken against such employees in the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a)& (b): As per the inputs provided by the Director General (Prisons),

Tihar Jail, two such instances have come to notice during last three years.

Appropriate action has been taken against delinquent officials as per law.

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